<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 99 OF 2017

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Chettinad Power Corporation Ltd Vs.			Appellant(s)
Power Grid Corporation of India Ltd. & Anr		Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Parichita Chowdhury <i>h/f</i> Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	:	Mr. Deep Rao for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11-12-2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt